

**THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):** (a) Yes, Sir.

(b) According to information furnished by the Delhi Administration, the number of such schools in Delhi and New Delhi is 38 and 36 respectively.

The Kendriya Vidyalaya Sangthan have reported that they also have five such schools.

(c) A sum of Rs. 444 lakhs has been earmarked by the Delhi Administration during the year 1980-81 for construction of new Government school buildings and additional accommodation.

The Kendriya Vidyalaya Sangthan have also sanctioned adequate funds for construction of school buildings for Kendriya Vidyalayas.

**Grant of Building Funds to Government H. S. School for Girls, G.T. Road, Shahdara, Delhi**

7680. **SHRI ARVIND NETAM:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government Higher Secondary Schools for girls across Jamuna area of the Capital have not been provided tents even for the students and students are sitting in sun shade;

(b) whether Government would consider the case of Government Higher Secondary School for Girls, G. T. Road, Shahdara, Delhi-32 on priority for granting them Building Funds keeping in view the aforesaid position; and

(c) if not, the reasons therefor?

**THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):** (a) The Delhi Administration have reported that this is not a fact.

(b) Yes, Sir. As part of the Government School buildings programme the girls school will get priority.

(c) Does not arise.

**Central Assistance for Rural Housing in Rajasthan**

7681. **SHRI VIRDHI CHANDER JAIN:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount which the Central Government have sanctioned for rural housing in Rajasthan; and

(b) how many rural houses were built under this scheme in Rajasthan in the year 1978, and 1979 and the targets for the year 1980?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):** (a) and (b). 'Housing' is a State subject. Central financial assistance is given to the States in the shape of 'block loans' and 'block grants' for the State Plan as a whole and is not tied to any particular head of development or scheme. The State Governments are free to earmark funds for various State Sector schemes, including Housing, according to the requirements and priorities to be determined by them.

It may, however, be stated that the Draft Five Year Plan (1978-83) had provided a sum of Rs. 19.00 crores for housing in Rajasthan. During 1978-79, 1979-80 and 1980-81, a sum of Rs. 2.67 crores, Rs. 2.97 crores and Rs. 3.50 crores respectively was provided in the Annual Plans of Rajasthan. In addition, during the same period Life Insurance Corporation, General Insurance Corporation and Housing and Urban Development Corporation have given loans amounting to Rs. 18.06 crores, Rs. 9.60 crore and Rs. 45.10 crores respectively for housing.

Central Government had introduced two schemes for rural areas, namely (i) Village Housing Projects Scheme, and (ii) Scheme for provision of house-sites-cum-hut construction for rural labourers. The Government of Rajasthan had discontinued the Village Housing Projects Scheme w.e.f. 1st April, 1969. As regards house-sites, the position is as indicated below:—

Year	Number of house-sites allotted to eligible families
1978-79 (Achievement)	5310
179-80 (Anticipated)	3333
1980-81 (Target)	3333

**Pensionary Benefits to retired staff of Archaeological Survey of India**

7682. SHRI R. P. YADAV: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that many staff members of Delhi Circle of the Archaeological Survey of India have retired/died during the last three years and have not been allowed pensionary benefits so far due to which their families have been facing tremendous difficulties;

(b) if so, the reasons therefor; and

(c) the steps being contemplated to improve the situation?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). 25 employees of Archaeological Survey of India Delhi Circle retired/died during the three years 1977-79. In 16 cases final pension payment orders have been issued. In 6 cases provisional pension has been authorised pending final settlement of the pension case. In one case

there is no legal heir for receiving payment. In one case the pensioner has not completed the application form for pension in spite of reminders. One case of family pension is under process and the wife has been given employment on compassionate grounds.

**Footpath between North Avenue and Parliament House**

7683. SHRI R. P. YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a substantial amount was fixed by Government about a year back for the improvement of footpaths in Delhi;

(b) whether it is also a fact that the work had started in right earnest and a number of footpaths have been brought in good condition;

(c) whether it is a fact that the footpath between North Avenue and Parliament House is worst in Delhi today; and

(d) if so, steps Government propose to take to improve it?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The NDMC has informed that there was specific provision of Rs. 1.75 lacs for the improvement of footpaths along two roads in NDMC area under Plan Schemes for which grant is given by the Government.

(b) The works on improvement and re-construction of footpaths were taken up by the NDMC but their progress has been slow due to shortage of cement.

(c) It is a fact that the condition of the foot-path between North Avenue and Parliament House is not upto the required standard.

(d) The work of improvement of this footpath is being taken up by NDMC on priority basis.